

NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH  
(through web-based video conferencing platform)

Item No. 36  
CP No. (IB)-99/7/JPR/2020  
Under Section 7 of IBC, 2016

In the matter of:

Chetan Kumar Vijayvargiya & Anr.

...Financial Creditor

Versus

Aadarsh Inframax Developers Pvt. Ltd.

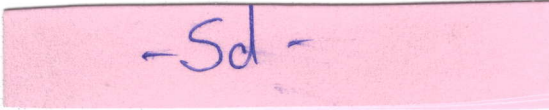
... Corporate Debtor

Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to paucity of time, the matter could not be taken up. Post the matter to

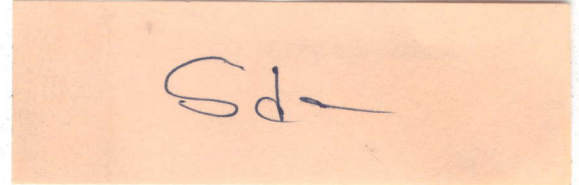
15.04.2021.



(Raghu Nayyar)  
Technical Member

March 18, 2021

H.M



(Ajay Kumar Vatsavayi)  
Judicial Member